

Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.120 of 2020 in O.A. No.3541 of 2019

This the 4thday of November, 2020

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Ms. Chhaya, aged 52 years, D/o Late Sh. Udai Singh, R/o 6573, Pradhan Chowk, Nabi Karim, Pahar Ganj, New Delhi.

...Petitioner

(By Advocate: Shri Yogesh Sharma)

VERSUS

- Sh. P.K. Bisoi
 Secretary,
 Ministry of Communication,
 Department of Post, Dak Bhawan,
 New Delhi.
- 2. Sh. Aindri Anurag Chief Postmaster General, Delhi Circle, New Delhi- 110001
- Sh. Ram Babu Sharma Chief Post Master, G.P.O Kashmiri Gate, New Delhi.
- 4. Sh. Rajinder Prasad, General Manager (Finance) Postal Account Office, Shamnath Marg, Civil Lines, Delhi- 54

...Respondents

(By Advocate: Shri Gyanendra Singh)



ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):

The present CP has been filed by the petitioner alleging defiance of the directions of this Tribunal in Order/Judgment dated 11.12.2019. The para 2.0 of the said Order/Judgment reads as under:-

- "2.0 The OA is disposed of without going into the merits of the case by directing Respondent No. 4 to decide the representation of the applicant as per rules and law by passing a speaking and reasoned order within a period of six weeks from the date of receipt of a certified copy of this order."
- 2. In response to notice received from this Tribunal, the respondents have filed compliance affidavit dated 31.10.2020 enclosing therewith an order dated 1.10.2020 (Annexure CR/1). The said order dated 1.10.2020 has been passed in pursuance of the directions of this Tribunal in Order/Judgment dated 11.12.2019 under reference.
- 3. In view of the aforesaid, we are satisfied that directions of this Tribunal have substantially been complied with. Accordingly, the present CP is closed. Notices issued to the respondents are discharges.

(R.N. Singh) Member (J) (A.K. Bishnoi)
Member (A)

/ravi/akshaya/